

FAX : 0532-2400149

REGISTERED / AD

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
36, MG Marg Civil Lines, Old Red Building, Allahabad-211001

Dated: 09/06/2016

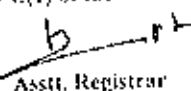
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70249/2016-EX[DB] dated 06/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.

  
Asstt. Registrar

| Application | Appeal                                            | Name and Address of Appellant                                   |
|-------------|---------------------------------------------------|-----------------------------------------------------------------|
| 1           | ECROSS/97/2008, 10/3263/2007<br>E/MISC/70070/2016 | CCE, ALLAHABAD<br>36, M.G. Marg, civil Lines, Allahabad         |
|             |                                                   | Name and Address of Respondent                                  |
| 2           |                                                   | JALAN CONCAST LTD.<br>JUNGLE NAKAHA NO<br>2, GORAKHPUR, (U.P.), |

Copy To

3 Advocate(s) / Consultant(s):

SH BIPIN GARG, ADV  
B-1/1289-A, VASANT KUNJ  
NEW DELHI

4 Bar Association, CESTAT, Delhi

5 Director Publications, Customs, Excise, I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 4512-B, Bhishm Pitamahi Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyanam Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

10 LAWCRUX Advisors Pvt. Ltd., 1 A W House, 1-8, Sector-10, Faridabad 121003 (Haryana)

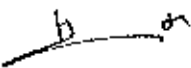
11 TaxladiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

13 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBID  
Ground, Near Karkardooma Court, Delhi-110052

15 C.D.R. 16 Office Copy 17 Guard File

  
Asstt. Registrar



**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
REGIONAL BENCH: ALLAHABAD**

**DIVISION BENCH**

Miscellaneous Application No. E/Misc./70070/2016  
E/Cross/97/2008

Appeal No. E/3263/2007-EX (DB)

Dated of Hearing/decision: 06/6/2016

[Arising out of Order-In-Appeal No.178-CE/ALLD/2007 dated  
26/09/2007 passed by Commissioner (Appeals) Central Excise,  
Allahabad, (U.P.)]

|    |                                                                                                                                      |      |
|----|--------------------------------------------------------------------------------------------------------------------------------------|------|
| 1. | Whether Press Reporter may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?         | No   |
| 2. | Whether it would be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? | Yes  |
| 3. | Whether their Lordships wish to see the fair copy of the order?                                                                      | Seen |
| 4. | Whether order is to be circulated to the Department Authorities?                                                                     | Yes  |

C.C.E., Allahabad, (U.P.)

Appellant

Vs.

M/s Jalan Concast Ltd.

Respondent

**Appearance:**

Present for the Appellant: Shri D.K. Deb (Assistant Commissioner) A.R.  
Present for the Respondent: None

**Coram: Hon'ble Shri Anil Choudhary, Member (Judicial)  
Hon'ble Shri Anil G. Shakkarwar, Member (Technical)**

**Final Order No. 70249/2016**

**Per: Anil Choudhary**

Heard the learned A.R. Appeal is disposed of as withdrawn  
under the litigation policy, as prayed in Miscellaneous Application No.



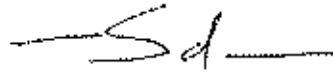
Misc. Application No. E/Misc./70070/2016  
E/Cross/07/2008  
Appeal No. E/3263/2007-EX(DB)

E/Misc./70070/2016, without entering into merits. Misc. Application  
and Cross Objection Application No. E/Cross-objection/97/2008 are  
stands disposed of.

(Dictated and pronounced in the open Court)



(ANIL G. SHAKKARWAR)  
MEMBER (TECHNICAL)



(ANIL CHOUDHARY)  
MEMBER (JUDICIAL)

(K. Gupta)

30/01/2017 / Certified True Copy

26.6  
Digitally signed by Anil Choudhary  
Member, Technical Panel for the  
C.S.J.C. (C.S.J.C.)  
22, M.G. ROAD, NEW DELHI-110001  
22, M.G. ROAD, NEW DELHI-110001